Declaration of Assets and Liabilities

Year 2023-24

I, Rewati Raman Singh son of Late Parmanand Singh aged about 48 years, belonging to Stenographer & Private Secretary Services and presently working as Pricipal Private Secretary, Bihar Legislative Assembly Secretariat, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

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Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No	Description	Self	Spouse Name (S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
			Kumari Sujata	Mayank Tulsi		
(1)	Cash	50,500/-	50,000/-	Nil	Nil	Nil
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Institutions And Non-Banking Financial Patna Total Rs. 90,000/-		Nil	Nil	Nil
(111)	Bonds, Debentures and Shares in Companies	SBI Mutual Fund - 3,000/- PM	Nil	Nil	Nil	Nil
(IV)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policy No. 1. 515688032- Rs. 9,510/- p.a. 2. 513200957- Rs. 5,553/- p.a. 3. HDFC LIFE - 23015820 Rs. 15,062/-	LIC Policy No. 1. 515688033- Rs. 4,491/- p.a.	Nil	Nil	Nil
(V)	Motor Vehicles (details of make, etc.) Bajaj Platina Motercycle BR01AQ-5755		Nil	Nil	Nil	Nil
(VI)	Jewellery (give details of weight and value)	details of weight and		Nil	Nil	Nil
(VII)	Other assets, such as values of claims/ interests	Nil	Nil	Nil	Nil al	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

-Current market

Houses/Apartments

, etc. -Location(s)

-Survey/door

number(s)

value

Extent(Total

measurement)

-Current market

Others (such as interest in property)

value

(IV)

(V)

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. Description Self Spouse Dependant-1 Dependant-2 Dependant-3 No. Name (s) Name Name Name Kumari Sujata Mayank Tulsi Agricultural Land Nil 5444 sft Nil Nil Nil (1) -Location(s)-Survey Topchanchi, Dhanbad number(s) -Extent (Total measurement) -Current market value (11) Non-Agricultural 1761 sft Nil Nil Nil Nil Land Danapur -Location(s) 979 -Survey number(s) -Extent (Total measurement) -Current market value (111) Buildings Nil Nil Nil Nil Nil (Commercial and residential) Locations(s) -Survey/door number(s) -Extent (Total measurement)

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

Nil

Nil

Nil

Nil

Nil

Nil

Nil

Nil

(Note: Please give separate details for each item)

Agrani

Homes Real

Marketing-

4,50,000/-

Daffodil City

Mahua Bag

Nil

Patna

Sr. No.	Description	Name &address of Bank/ Financial Institutions(s)/ Departments (s)	Amount outstanding as on 01.02.2024
(a)	(i) Loans from Banks	HDFC Frezar Road, Patna Personal Loan	25,00000/-
	(ii) Loans from financial institutions	/ I	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil

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	(b) dues to departments dealing with supply of water	Nil	Nil men eg
	(c) dues to department dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments government transport (including aircraft and helicopter(s)	Nil	Nil manin
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax return filed. Give also permanent Account Number (PAN)]	Income Tax Filed A-Y 2023-24 PAN No. BIWPS8555D	Nil .
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C. Personal Detail

Place- Patna

Date: 15/2/24

C. Personal Detail				
GPF/CPF/PRAN No	:-	PTS/BLA-1204		
Gender	;-	M (M/F)		
Date of Birth	F	0 1 0 7 1 9 7 6 (DD/MM/YYYY)		
Class/Group	m;-	A (A/B/C)		
Cadre	:-	Stenographer and Private Secretary Services		
		(Full Name e.g. B.A.S.; Bihar Administrative Service, B.S.S Bihar Secretariat Service etc.)		
Home District		Patna		

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Rewalt Raman Singh

Designation: Principal Private Secretary

Department: Bihar Legislative Assembly Secretariat,

Patna

Please sign each page of the declaration. Asset declaration form must be in A4 Note: size white paper with computer typed (single side) in prescribed format.